

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 56 OF 2018 &**  
**IA NO. 640 OF 2018**

**Dated: 8<sup>th</sup> April, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**TANGEDCO**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam  
Ms. S. Amali

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee  
Mr. Divyanshu Bhatt for R-2

Mr. Lakshyajit Singh Bagdwal for R-18

**ORDER**

List the matter for hearing on **17.07.2019**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**( Ravindra Kumar Verma)**  
**Technical Member**

*mk/bn*

**(Justice N. K. Patil)**  
**Judicial Member**